

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

CONTEMPT PETITION NO.170/00071-72/2018
IN
O. A. NO.170/001456 AND 1457/2018

DATED THIS THE 12TH DAY OF NOVEMBER, 2018

HON'BLE DR.K.B.SURESH ...MEMBER(J)
HON'BLE SHRI DINESH SHARMA ...MEMBER(A)

1.G. Suresh,
Aged about 55 years,
S/o Late S. Gurumurthy,
Working as Cameraman Grade-I,
Doordarshan Kendra,
J.C. Nagar,
Bangalore-560 006.

2.G. Bhaskaran,
S/o Late Singriappa,
Aged about 54e years,
Working as Cameraman Grade-I,
Doordarshan Kendra,
J.C. Nagar,
Bangalore-560 006.

...Petitioners

(By Advocate Shri A.R. Holla)

Vs.

Sri Shashi Shekhar Vempati,
The Chief Executive Officer,
Prasar Bharati Broadcasting Corporation of India,
P.T.I. Builldings,
Parliament Street,
New Delhi-110 001.

...Respondent

(By Standing Counsel Shri M.V. Rao for Respondent)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

It seems that this matter has worked itself out, as we had modified the interim order.

2. Therefore, the Contempt Petition is dismissed. Notice discharged. No costs.

(DINESH SHARMA)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Petitioners in CP No.71-72/2018

1. Annexure CP1 : Copy of the interim order dated 14.9.2018 in OA.1456-57/2018.
2. Annexure CP2 : Copy of the minutes of the meeting dated 05.10.2018..
3. Annexure CP3 : Copy of the letter dated 05.10.2018.

Annexures referred to by the Respondents

1. Annexure R1 : Copy of the interim order dated 26.10.2018 in OA.1456-57/2018
2. Annexure R2 : Copy of letter dated 18.10.2018 issued by Directorate General, All India Radio.

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